NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/139/2016

NAME OF THE PETITIONER(S)

: K. G. Balasubramanian

NAME OF THE RESPONDENT(S)

: M/s Propel Valves Private Limited & 5 others

UNDER SECTION

: 397/398, 402 and 403

S.No. Name (in Capital)

Represented by

Signature

MIS. G. SIVASHANKARAN MEKALASHRI. a.

SATHYA LANGH.S.

Council for petitioner.

A.K. MYLBAMY 1 P.C. SUMAN P.M. VATERLA

COUNSEL FOIZ

ORDER

Counsel representing both the parties are present. Counsel for petitioner filed rejoinder and served a copy of the same to the other side. He has brought to the notice of this Bench that in the rejoinder filed, there is a typographical error at page 29, 5th line, and it is mentioned as petitioner instead of respondent. Permission is granted for correcting the same in the Open Court. Time extended at request of counsel for respondent to file sur rejoinder, if any, and serve a copy of the same to the other side before the next date of hearing. The matter is posted for final hearing. Put up for final arguments on 07.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)